

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.132
CP 79 of 2019

Proceedings under Section 241-242

IN THE MATTER OF:

Neelam Ashokkumar Savita

.....Applicant

V/s

Savita Construction Pvt Ltd & Anr

.....Respondent

Order delivered on: 15/03/2023

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)

Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Mukul Anand, Ld. Adv.

For the Respondent : None

ORDER

The pleadings are complete.

The matter stands adjourned to 19.06.2023

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B. GOSAVI
MEMBER (JUDICIAL)